

High Court of Judicature at Allahabad
Lucknow Bench, Lucknow

Roll of Advocates [Part-B] at Lucknow Bench

Notice

In continuation to the earlier notices dated 08.08.2014 and 03.09.2014 in the matter of preparation of Roll of Advocates [Part-B] at Lucknow Bench, Lucknow, Learned Advocates are hereby informed that the date for receiving the applications is extended upto **30th November, 2014**.

Learned Advocates may submit fresh applications in the counter earmarked for the purpose at Fresh Filing Centre upto **30th November, 2014** from 10:00 A.M. to 3:00 P.M.

The learned Advocates whose names are in the defective list may also remove their defects by submitting the required documents alongwith application form by **30th November, 2014** at Fresh Filing Centre from 10:00 A.M. to 3:00 P.M., failing which their names shall be deleted from the Roll of Advocates [Part-B].

Senior Registrar